

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- +766
TO BE ANSWERED ON- 23/07/2026

SCHEMES FOR DEVELOPMENT OF TRIBAL COMMUNITIES

+766. SHRI VISHNU DAYAL RAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes currently being implemented for the social and economic development of tribal communities in the country;
- (b) the current status of Eklavya Model Residential Schools (EMRS) in the State of Jharkhand;
- (c) the number of beneficiaries provided assistance under the scholarship and skill development schemes for tribal students; and
- (d) whether the Government is considering providing a special development package for education, health, and livelihood in the tribal-dominated areas of Palamu and Garhwa and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): The Ministry of Tribal Affairs is implementing various schemes for the educational, social and economic development of Scheduled Tribes across the country. These schemes aim to improve education, livelihoods, entrepreneurship, infrastructure and socio-economic conditions of Scheduled Tribes. These schemes are as under:

- i. **Pre-Matric Scholarships to ST students:** The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

- ii. **Post Matric Scholarship to ST students:** The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

National Fellowship and Scholarship for Higher Education for ST students: This a Central Sector Schemes implemented by the Ministry of Tribal Affairs. The scheme has two sub-Schemes, viz:

- iii. **a National Scholarship Scheme for Higher Education of ST Students (earlier known as Top Class Scholarship Scheme):** Under this Scheme, Scholarship is provided for pursuing Graduate/Post Graduate courses in the selected top-class Government and Non-Government Institutes in professional fields such as Management, Medicine, Engineering, Information Technology, Law etc. All the ST students, with annual parental income is not exceeding Rs.6.0 lakhs and studying in the 265 notified institutes by the Ministry, are eligible to receive scholarship. This scheme is started from year 2007-08.

b.National Fellowship Scheme for Higher Education of ST Students: It is a Central Sector Scheme, fully funded by Ministry of Tribal Affairs to grant scholarship to meritorious ST students for pursuing Ph.D in India after completion of Master degree. This scheme is started from year 2005-06. The total number of fresh fellowships for Ph.D every year will be 750. ST students with a minimum of 55% marks in Master Degree up to the age of 36 years are eligible to apply for fellowship under the Scheme. The value of fellowship is at par with UGC rates.

- iv. **National Overseas Scholarship for ST students:** It is a Central Sector Scheme of Ministry of Tribal Affairs under which scholarships are given to the meritorious Schedule Tribe (ST) students for pursuing higher education in top 1000 ranked (as per latest QS world ranking) Institutes/Universities abroad. This scheme is started from year 1954-55. The Scheme is implemented through the Indian Embassies/Missions abroad, Ministry of External Affairs. Twenty awards

are given every year. ST students with annual family income not exceeding Rs.6.0 lakhs are eligible to apply for the Scholarship under the Scheme.

- v. **Dharti Aaba Janjatiya Gram Utkarsh Abhiyan:** Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, provide social infrastructure like hostels, Anganwadi facilities and mobile medical units and set up Van Dhan Vikas Kendras to provide livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has a total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr)
- vi. **Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN):** Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions including Hostels and Mobile Medical Units (MMUs) implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr).
- vii. **Grants under Article 275(1) of the Constitution:** Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.
- viii. **Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes:** Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

- ix. **Eklavya Model Residential Schools (EMRS):** The Scheme provides quality residential education to Scheduled Tribe students in remote and tribal areas with the objective of enabling them to access quality education comparable to the best institutions in the country. The schools provide modern educational infrastructure along with facilities for holistic development of tribal students.
- x. **Pradhan Mantri Janjatiya Vikas Mission (PMJVM):** The Mission promotes sustainable livelihoods of Scheduled Tribes through value addition, entrepreneurship development, marketing support and strengthening of tribal producer organisations, with emphasis on value chains based on Minor Forest Produce and other tribal products.
- xi. **Tribal Research, Information, Education, Communication and Events (TRI-ECE):** The Scheme supports Tribal Research Institutes for research, documentation, capacity building, preservation and promotion of tribal culture, awareness generation, information dissemination and evidence-based policy support.
- xii. **Monitoring, Evaluation, Survey and Social Audit (MESSA):** The Scheme supports monitoring, evaluation, impact assessment, surveys and social audit of programmes implemented by the Ministry of Tribal Affairs to strengthen evidence-based planning, policy formulation and effective implementation of tribal development initiatives.
- xiii. **Venture Capital Fund for Scheduled Tribes (VCF-ST):** The Scheme is implemented through the National Scheduled Tribes Finance and Development Corporation (NSTFDC) to provide concessional venture capital assistance to Scheduled Tribe entrepreneurs for establishment and expansion of income-generating enterprises.
- xiv. **National Scheduled Tribes Finance and Development Corporation (NSTFDC):** under the Ministry of Tribal Affairs is an apex organisation set up exclusively for economic development of Scheduled Tribes implements various schemes for livelihood generation. NSTFDC extends concessional loans to the eligible Scheduled Tribe communities.

Some of the above schemes may be Centrally Sponsored and other may be Central Sector Schemes.

(b): Government of India has approved 91 Eklavya Model Residential Schools (EMRSs) in the State of Jharkhand, out of which 51 EMRSs are functional as on 30.06.2026.

(c): Under the scholarship schemes of the Ministry, 7.66 lakh Scheduled Tribe students have been supported under the Pre-Matric Scholarship Scheme, while 17.17 lakh ST students have benefitted under the Post-Matric Scholarship Scheme. Further, under the National Fellowship for Higher Education of ST Students, 2,961 ST students have been awarded Ph.D. fellowships, while 8,571 ST students have been received scholarships for pursuing higher education (UG/PG etc.).

Under the livelihood interventions implemented through the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), 4,172 Van Dhan Vikas Kendras (VDVKs) have been sanctioned, benefiting about 12.48 lakh tribal members. In addition, under the VDVK component of PM-JANMAN, 540 VDVKs have been sanctioned benefiting 46,042 beneficiaries. Further, NSTFDC has disbursed concessional loans amounting to ₹1,648.39 crore to 4,95,090 beneficiaries during the last five years for income generation, self-employment and livelihood activities.

(d): The Government follows an area-based and need-based approach for development of tribal areas through its ongoing schemes. In Jharkhand, Palamu district is covered under the PM-JANMAN for development of Particularly Vulnerable Tribal Groups (PVTGs), while Garhwa district is covered under the DAJGUA for saturation of infrastructure and basic services in eligible tribal villages. Further, one Eklavya Model Residential School (EMRS) each has been approved in Palamu and Garhwa districts under Article 275(1) of the Constitution, and both the schools are functional. Accordingly, development interventions relating to education, health, livelihood and other basic amenities are being implemented through these ongoing schemes.
